

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.07.2026

ORDER NO. 102 of 2026 (Revised)

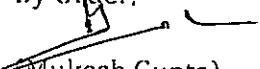
Hon'ble Officiating President is pleased to partially modify the roster order no. 73 of 2026 (Revised) for CESTAT, Chennai on 30.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 30.07.2026 and on subsequent dates, if adjourned	Dr. Rachna Gupta, Hon'ble Officiating President Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) and Mr. Ajayan T.V., Hon'ble Member (Judicial)	Larger Bench matters: C/42491/2015 M/s Samsung India Electronics Pvt. Ltd. Vs. Commissioner of Customs (II) Chennai ST/40489/2020 M/s. ZF Commercial Vehicle Control System India Ltd. Vs. Commissioner of Customs (II) Chennai

Note:

- 1 On this date the DB matters will be heard after the hearing of Larger Bench
- 2 In the event of non sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings"

By Order,


(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, Chennai//P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar